

(b) the number of those who were awarded foreign Scholarships for Technical Education under the following heads during the same period:—

- (i) Scholarships/Fellowships under the Colombo Plan, Point Four Programme and Wheat Loan Programme;
- (ii) U.N. and UNESCO Fellowships and Scholarships Programmes;
- (iii) Scholarships and Fellowships offered by Foreign Governments; and
- (iv) Scholarships offered by Foreign Institutions and Organisations?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):** (a) and (b). A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 65.]

#### Sarva Seva Sangh

**\*601. Shri Sanganna:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Sarva Seva Sangh has sent any schemes for the development of gramdan villages in Orissa; and

(b) if so, what are they?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes, Sir.

(b) A statement is laid on the Table of Lok Sabha [See Appendix III, annexure No. 66.]

#### Tatia Tope

**\*603.** { Shri Sonawane:  
Shri Rup Narain:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that the armour, spear and sword of Tatia Tope, the 1857 freedom fighter, are lying at present in St. William's Museum in England;

(b) whether Government have made any efforts to secure the armour etc; and

(c) if so, with what result?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):** (a) to (c). The information is being collected and will be placed on the Table of Lok Sabha when received.

#### Magnesite Syndicate Ltd.

**\*604.** { Shri S. V. Ramaswamy:  
Shri Tangamani:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the lease period of Magnesite Syndicate Ltd. (incorporated in England) is due to expire next year;

(b) whether lease rights have been transferred to M/S Burn & Co. Ltd., Calcutta;

(c) whether the consideration for the transfer is proposed to be paid in sterling; and

(d) whether this transaction had the prior approval of Government?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) No, Sir.

(b) No, Sir, not to Government's knowledge.

(c) and (d). Do not arise.

#### Houses for Scheduled Castes

**\*604-A. Shri Wasnik:** Will the Minister of Home Affairs be pleased to lay a statement on the Table of the Sabha showing:

(a) the number of Scheduled Castes who have been given subsidy for construction of houses during 1956-57; and

(b) the total amount of grant given to Scheduled Castes during the same period?